

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 608  
(IB)-667(PB)/2021  
IA/2235/2022

**IN THE MATTER OF:**

**Mr. Anant Saxena (through RP Gagan Gulati)      ...PETITIONER**

**Section**

**U/s 94 of (IBC)**

**Order delivered on 15.07.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant:Adv Iswar Mohapatra**

**For the Respondent**

**:**

**ORDER**

**IA/2235/2022**

Ld. Counsel on behalf of the Personal Guarantor is present and sought further time to move an application for replacement of the proposed RP. In view of this, list the matter on **20.08.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**